

Annexure – 8

Name of the corporate debtor: Indo Global Soft Solutions And Technologies Private Limited; Date of commencement of CIRP: 12th April 2022; List of creditors as on: 21st March 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Maharashtra State Electricity Distribution Co. Ltd	21 Jul 2022	13,76,442	13,76,442	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
2	Lord V Facilities Pvt Ltd	09 Aug 2022	58,04,187	58,04,187	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
3	Ansec Human Resources Services Ltd	02 Sep 2022	1,08,02,042	95,76,231	Unsecured	-	-	No	N/A	-	-	12,25,811	-	Note 1
4	Trane Technologies India Pvt. Ltd.	30 Sep 2022	6,37,803	6,37,803	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
5	Otis Elevator Company India Limited	12 Oct 2022	7,81,219	7,12,667	Unsecured	-	-	No	N/A	-	-	68,552	-	Note 1
6	Brintons Carpets Asia Pvt. Ltd.	10 Nov 2022	13,26,919	13,26,919	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
7	Lumedx Healthcare Technologies (India) Pvt. Ltd.	23 Dec 2022	61,16,991	61,16,991	Unsecured	-	-	No	N/A	-	-	-	-	Note 1 and Note 2
8	World Tek Solutions	31 Jan 2023	38,10,395	36,92,835	Unsecured	-	-	No	N/A	-	-	1,17,560	-	Note 1
9	Horizon Services	15 Mar 2023	2,19,881	2,08,465	Unsecured	-	-	No	N/A	-	-	11,416	-	Note 1
10	Amruta Enterprises	22 Feb 2023	1,89,685	1,89,685	Unsecured	-	-	No	N/A	-	-	-	-	Note 1
	Total		3,10,65,564	2,96,42,224		-	-			-	-	14,23,340	-	

Note 1: The claim has been provisionally admitted basis the documents available with the RP.

Note 2: The claim is pertaining to the lease deposit provided in accordance with leave and license agreement dated June 12, 2019 (“Agreement”) entered into between Indo Global Soft Solutions & Technologies Private Limited and Lumedx Healthcare Technologies (India) Pvt. Ltd. and is subject to any adjustments as per the terms of agreement.